GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA

UNSTARRED QUESTION NO. 2395 TO BE ANSWERED ON THE 3RD DECEMBER, 2019

CROP INSURANCE BENEFITS TO FARMERS

2395. DR. BHARATI PRAVIN PAWAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether farmers in Maharashtra are not getting benefits of crop insurance scheme in case of crop damage due to natural calamity;

(b) the reaction of the Government thereto; and

(c) the value of crops damaged in Maharashtra during the last three months and the insurance company-wise amount of insurance provided to farmers?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): Details of admissible claims amount, claims amount approved and claims amount paid in Maharashtra under Pradhan Mantri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme (RWBCIS) are given below:

			(Rs. In Crore
Season	Admissible Claim	Approved Claim	Claims Amount paid
	Amount	Amount	
Kharif 2016	2080.12	2080.12	2080.12
Rabi 2016-17	236.31	236.31	236.31
Kharif 2017	2876.70	2876.70	2876.24
Rabi 2017-18	409.91	409.91	409.91
Kharif 2018	3941.95	3928.19	3914.17
Rabi 2018-19	1557.03	1538.72	1506.07

As per provisions of the PMFBY claims for wide spread calamities like flood, drought etc. or season end claims are worked out and settled by the concerned insurance company on area approach basis, on receipt of yield data arrived through requisite number of Crop Cutting Experiments (CCEs) at the end of the harvesting period, from the concerned State Government.

However, losses due to localized risks of hailstorm, landslide, inundation, cloud burst & natural fire and post-harvest loses are calculated on individual insured farm level, based on the report of the joint committee comprising representatives of State Government and insurance company to survey the extend of loss. Further, there is also a provision to pay claims towards prevented sowing/failed germination and ad-hoc claims in case of mid season adversity.

In respect of recent adverse weather conditions in Kharif 2019 season in Maharashtra, process of joint surveys by State and insurance companies in respect of localized calamities, is on. The season – end claims, if any, would be worked out and settled by the concerned insurance companies based on the yield data furnished by the State Government.

Maharashtra State Government has reported that provisionally 4.17 lakh ha. of cropped area was affected in the State due to flood during the recent South-West Monsoon, 2019. However, the data on crops damaged and number of farmers affected is not collected under PMFBY since the scheme is being implemented on area approach basis.

However, claims amounting to Rs. 36.57 crore pertaining to prevented sowing in Osmanabad and Latur districts of Maharashtra for Kharif 2019 season have been settled/paid by the Agriculture Insurance Company of India Ltd.
